

Mr. Deputy-Speaker: It is a suggestion for action.

Shri Tyagi: Are Government contemplating starting a number of other smaller paper-making units in various parts of the country? If so, will they consider the feasibility of starting one in Dehra Dun which has got enough of raw material like twisted pin.

Mr. Deputy-Speaker: Let this be started first.

Shri Manubhai Shah: The hon. Members will be glad to know that 61 small scale paper plants have been already approved by Government. All the paper units in the small scale, medium scale and large scale are to be set up by private industry. A large number of proposals is coming forward. If a proposal came from any area which the hon. Member indicated, it will certainly be very favourably considered.

Shrimati Parvathi Krishnan: I want to know whether this factory is coming up in the private sector or public sector, and if it is in the private sector, which is the party that has taken it up.

Shri Manubhai Shah: As is obvious from the earlier answer, it is in the private sector taken up by a private party in Madras State.

Shri Parvathi Krishnan: What is the name of the party?

Mr. Deputy-Speaker: The name is not yet available.

Shri Palanjiyandy: Recently Government have given licences to manufacturers in the small scale paper industry. It has taken a long time for these people to get the machinery. Will Government give all facilities for import of the machinery for the small scale paper industry?

Shri Manubhai Shah: I am glad the question has been asked. Government have approved 3 projects to

manufacture small scale and medium scale machinery for the paper industry. 12 units will be delivered by one factory this year, 6 by another and 6 by a third. Therefore, 24 locally made plants will be available in the country from year to year from this year. Hence, it will not be worthwhile to spend large amounts on foreign exchange when indigenous capacity is growing.

Dye Stuff Case

*1278. **Shri N. R. Muniswamy:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 2319 on the 8th May, 1959 and state the further progress made in the departmental enquiry in Bombay Dye stuff case?

The Minister of Commerce (Shri Kanungo): The enquiry has since been completed and the report is under examination.

Shri N. R. Muniswamy: May I know what were the difficulties or impediments in the way of coming to a final conclusion all these two years?

Shri Kanungo: After the case was decided by the Bombay High Court, consultation had to be carried on with the law officers of the Government of India and the Government of Bombay. Therefore, there was delay in serving charge-sheets on the party concerned. That delay has delayed the whole procedure. The report had been received in October 1959 and it is being examined for final decision.

Shri N. R. Muniswamy: When was the report received by the Government and what are the salient features of the recommendations?

Shri Kanungo: As I mentioned before, the report was received by the C.C.I. who is the officer concerned, in October, 1959; and I have no information about the contents of the report.